

**Generation of Power from Tidal Waves**

3778. SHRI BIRENDER SINGH RAO:  
SHRI MUKHTIAR SINGH  
MALIK:

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether some engineering firms have submitted certain proposals to the Government for generation of power from tidal waves;

(b) if so, the outlines thereof; and

(c) whether the proposals have since been considered by Government and if so, the decision taken thereon ?

THE MINISTER OF IRRIGATION AND POWER (SHRI K. C. PANT) : (a) No, Sir.

(b) and (c) Do not arise

**CORRECTION OF ANSWER TO UNSTARRED QUESTION NO 921 DATED 26-2-1974 RE. DEMAND FOR INCREASE IN ROYALTY ON CRUDE OIL BY ASSAM GOVERNMENT**

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN). While laying on the Table of the House, the reply to Unstarred Question No 921 on 26-2-1974, I had stated in reply to parts (a), (b) and (c) of this question that the Assam Government had not demanded an increase in the royalty on crude oil produced in that State. Since then, I have come across a recent letter from the Chief Minister of Assam to the Minister of Petroleum and Chemicals making such a request. The reply to this question may, therefore, be corrected to read as :

(a) and (b). A proposal for increasing the royalty on crude oil from the present rate of Rs. 15/- per tonne to Rs. 30/- per tonne with immediate effect, has just been received from the Chief Minister of Assam and will be examined.

(c) This will not affect the selling prices of petroleum products for the present.

To the extent indicated above, I crave the indulgence of the House to correct the reply previously given. I express my regret for the same.

12 hrs.

MR. SPEAKER: Now we take up the call attention.

Shri Jagannath Mishra.

SEVERAL HON. MEMBERS: Rose—

SHRI DINEN BHATTACHARYYA (Serampore): We have given an adjournment motion regarding the firing in Patna. Five people have been killed. The CRP and the Army are still deployed there

MR. SPEAKER: Ordinarily such motions come after the call attention. You know that and even then you get up every time like this.

SHRI DINEN BHATTACHARYYA: The rule is there that just after the Question Hour it has to be raised

MR. SPEAKER: But we have been following this practice for so long

श्री अटल बिहारी वाजपेयी (ग्वािनगर) प्राय पहले काल-गटसन से मीत्रिए, उस के बाद हमारा एडजानमेंट मोशन खाना चाहिये ।

अध्यक्ष महोदय . प्राय हमेशा के लिए इन बात को तब मीत्रिए—एडजानमेंट मोशन काल-गटसन से पहले लेना है वा बाद से लेना है ।

कुछ बाल्नीय सदस्य काल गटसन पहले मीत्रिए ।

12.02 hrs.

**CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE**

**Reported non-payment of the minimum cane price to cane-growers in U.P., Bihar and other States.**

SHRI JAGANNATH MISHRA (Madhubani): I call the attention of the Minister of Agriculture to the following matter of